

CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/SM/C/2009/000311/LS

Complainant : Shri Ramesh Kumar
Public Authority : Field Gun Factory, Kanpur
Date of Decision : 4.2.2010

FACTS :

The matter is called for hearing today dated 27.1.2010. The parties have not appeared before the Commission. However, a fax message has been received from Joint GM to say that the complainant has withdrawn the complaint.

2. In view of the above, the matter is closed.

Sd/-
(M.L. Sharma)
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)
Assistant Registrar

Address of parties :-

1. Shri V.T. Bhatia
Jt. General Manager (Admn),
Field Gun Factory,
Kalpi Road, Kanpur-208009
2. Shri Ramesh Kumar
Plot No. 702, Masbanpur,
Nai Basti, Adarsh Nagar,
Kanpur (IP)